



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/3056/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Member, MACT,
Barpeta.

Dated Guwahati, the 10th June, 2019.

Sub:- **Restricted Holiday and station leave permission.**

Ref:- Your Mail Dated 10th June 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted holiday on 10.06.2019 along with station leave permission till the morning of 11.06.2019, has been granted/rejected.

Yours faithfully,

sdl-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/3057/A, dated 10'06'19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

10/6/19
Rolan